

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-597(PB)/2017

IN THE MATTER OF:

Oriental Bank of CommercePetitioner
v.
M/s. Sonear Industries Ltd. & Anr.Respondents

SECTION : UNDER SECTION 7 of the IBC, 2016

Order delivered on 01.08.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

Sh. S. K. MOHAPATRA,
Hon'ble Member (Technical)

PRESENTS

For the Petitioner/Applicant : Mr. Syed Sarfaraz Karim, Adv.

ORDER

CA-671(PB)/2018

Notice of the application to the non-applicant be issued for
09th August, 2018.

Process dasti.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)